

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 48 of 2013 &
I.A. No. 72 of 2013**

Dated : 5th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Paschim Gujarat Vij Co. Ltd.
Versus**

....Appellant(s)

Gujarat Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. P.S. Bhuller
Mr. Karan Bharihoke for R.2
Mr. Vishal Gupta
Mr. Kumar Mihir for R.6 & 7

ORDER

At the request of the learned counsel for the parties, Post the
matter on **22.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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